

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

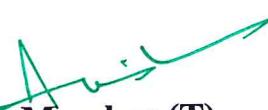
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.213/BB/ 2017	-	Admission	252(3)	Professional Civil Infra Pvt. Ltd. Vs ROC

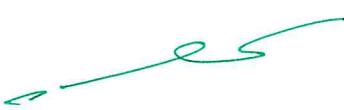
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) G. NAGARAJU Company G. Nagaraju
9844318278 Prof. Civil Infra
D. B. S. ,

O R D E R

PCS for Petitioner Company is present. Matter is listed today for admission. Registry called for additional information. PCS is directed to furnish the same. List it on 13/12/2017.


Member (T)


Member (J)